

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 30**  
Dated Guwahati, the 20<sup>th</sup> May, 2022

In exercise of powers conferred under Section 16(2) of the Advocates Act, 1961, read with Rule 3(1) of the Gauhati High Court (Designation of Senior Advocates) Rules, 2018, the Gauhati High Court is pleased to designate the following Advocates as Senior Advocates with effect from the date of issuance of this Notification:-

Sl No.	Name of the Advocate	Bar
1.	<b>Shri Satyabrata Sarma</b>	Dibrugarh Bar
2.	<b>Shri Sudesh Kumar Singh</b>	Tezpur Bar

*N.B.-The names of the Advocates designated as Senior Advocates in the notification are not in accordance with seniority as per date of their enrolment in the Bar.*

**By Order,**

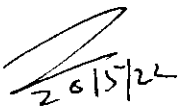
Sd/- Gautam Baruah

**REGISTRAR GENERAL**

**Memo No.HC. III -23/2019/ 1669 /G, Dated Guwahati, the 20<sup>th</sup> May, 2022**

**Copy to:-**

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Secretary, Law Department, Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
4. The Registrar General, High Court of \_\_\_\_\_.
5. The District & Sessions Judge, \_\_\_\_\_, Assam.
6. The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
7. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the notification amongst the Subordinate Judiciary in their respective state.
9. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Secretary, the Bar Council of India, New Delhi.
11. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
12. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.

  
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13. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
14. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
15. Sri \_\_\_\_\_, Senior Advocate, \_\_\_\_\_
16. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
17. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Assistant Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
23. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
24. The Court Officer I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The C. A. to the Registrar General, Gauhati High Court, Guwahati.

  
20/5/22  
**REGISTRAR GENERAL**